

**Central Administrative Tribunal
Principal Bench, New Delhi**



**MA No.1186/2021
O.A. No.3461/2019
MA No.1187/2021**

This the 30th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. A.K. Bishnoi, Member (A)
Hon'ble Mr. Ashish Kalia, Member (J)**

1. Chandan Kumar Sura (UR)
Group 'C'
Recruit SI (Ex.) in Delhi Police
Roll No.2201024266
Aged about 30 years
PIS No.28103079
Constable (Ex.) in Delhi Police
S/o Shri Pawan Kumar Sura
R/o House No.60
Bajawa Suronka
Near Hanuman Mandir
PS: Mandrella
Distt: Jhumjhuna, Rajasthan.
2. Vinod Kumar, Group 'C'
Recruit SI (Ex.) in Delhi Police
Roll No.2201178892
Aged about 30 years
PIS No.28104670
Constable (Ex.) in Delhi Police
S/o Shri Ram Niwas
R/o Aggarwal Colony
Behind Amba Hospital
Near Shani Mandir
Adampur Road, Agroha
Hissar, Haryana-125047.
3. Naveen Sharma (UR)
Group 'C'
Recruit SI (Ex.) in Delhi Police
Roll No.2201086120



Aged about 28 years
 PIS No.28120298
 Constable (Ex.) in Delhi Police
 S/o Shri Naresh Sharma
 R/o RZ-114, Bajaj Enclave
 Old Palam Road
 Kakrola More, New Delhi -78.

4. Takdir Kumar (UR)
 Group 'C'
 Recruit SI (Ex.) in Delhi Police
 Roll No.220108803
 Aged about 29 years
 PIS No.2910097
 Constable (Ex.) in Delhi Police
 S/o Shri Ram Ratan
 R/o VPO: Gorar
 Tehsil: Kharkhoda
 Distt: Sonepat, Haryana. ... Applicants

(through Advocate Shri Ajesh Luthra)

Versus

Union of India through

1. Secretary, DOPT
 North Block, New Delhi.
2. Secretary, MHA
 North Block, New Delhi.
3. L.G. Delhi
 Raj Niwas, Delhi.
4. Commissioner of Police
 PHQ, IP Estate, New Delhi.
5. Staff Selection Commission
 Through its Chairman
 C.G.O. Complex, Lodhi Road
 New Delhi – 110 003. ... Respondents

(through Advocate Shri Gyanendra Singh)

ORDER (Oral)



Hon'ble Mr. Ashish Kalia, Member (J):

MA 1186/2021

The present MA has been filed by applicant No.1 seeking deletion of applicant no.1 from the array of parties, which is not opposed by the learned counsel appearing for the respondents. Accordingly, the present MA stands allowed. Applicant No.1 is permitted to be deleted from the array of parties.

MA 1187/2021

Learned counsel for the respondents submits that the present Misc. Application has been filed by applicants through Shri Anil Singal, learned counsel, seeking withdrawal of the Original Application. The other side has no objection to the present MA. Accordingly, the present MA is allowed. The applicants are permitted to withdraw the present OA.

OA 3461/2019

In view of the above, the present OA is dismissed as withdrawn. No costs.

**(Ashish Kalia)
Member (J)**

**(A. K. Bishnoi)
Member (A)**

ravi/uma